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Central allocation for National Rural Employment Programme

628. SHRI K. VASUDEVA PANIC-KER: Will the Minister of AGRICUL-TURE AND RURAL DEVELOPMENT be pleased to state:

- (a) what has been the Central allocation and the contribution of State Governments for the National Rural Employthe last two ment Programme during vears;
- (b) whether the Central allocation is proposed to be enhanced; and
- (c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-(SHRI MENT **CHANDULAL** CHANDRAKAR): (a) A statement indicating the State-wise allocations/releases under National Rural Employment Programme and the matching contributions made by the States during the years 1982-83 and 1983-84 and current year i.e. 1984-85 is enclosed.

(b) and (c) During the Sixth Plan period against the plan allocation of Rs. 1620 crores the actual provision upto the end of the current year is likely to be Rs. 1870.95 crores (including Central and State share). The allocation for the Seventh Plan have not yet be finalised.

Statement

Central allocation/releases made and matchings are provided by States under NREP during the year 1982-83, 1983-84 and 1984-85

(Rs. in lakhs)

Sl.	States/UTs.				1982-83		1983-84		1984-85	
No.	· i	-	•		Central share released	State share	Central share released	State share	Gentral share allecated	State share
1	2				3	4	5	G	7	8
1	Andhra Pra	ıdesh	·	•	1983.00	1983.00	1935-21	2073100	2270.00	2270.00
2	Assam		•		200.00	200.00	490.50	520.00	498-00	498 : 00
3	Bihar		-		2472.59	2472.59	2466.86	2733 · 14	3274 • 00	3274 - 00
4	Gujarat				740.00	740.00	650·54	675.05	710.00	740.00
5	Haryana				160.00	160.00	170.00	1-0.00	196.00	196.00
6	Himachal P	radesh			120.00	120.00	79.98	79.02	138.00	138.00
7	Jammu & F	ashm	iir		160.co	160.00	138-29	218.30	170.00	170.0
8	Karnataka				1300 - 00	1300.00	1190.59	15 9 71	16 8c . oc	περοι
9	Kerala		٠.		847.00	847.00	940.22	911.20	1060.00	1060-0
10	Madhya	•	I		1704.00	1704.00	1797:34	268.20	1676·co	1676.
ı	Maharashtr	a.,			1498.00	1498.co	1165.00	1868+00	1826.00	1826·0
2	Manipur	•			20.00	20.00	6.63	ნ მვ	25,00	25.0
3	Meghalaya				2000	20,00	10.00	10.00	34·co	34 · c
4	Nagalan				52.00	25.00	22.82	27.18	24.00	24.00

ı .	2.*		3	4	· 5	6	7	8:
ı5	Orissa		86 5 - 00	86 5 ·00	536·01	536.01	1036.00	J036·00
36	Punjab	•.	266.00	266.00	276.38	275.00	316.00	316.00
17	Rajasthan		4 5 7 · 55	436.00	488.65	510.00	550.00	550.00
18	Skk'm		16.00	16.00	10.07	. 16.93	18.00	18.00
19	Tam l Nadu	· _ ·••	1960.00	1960.00	1800.00	1888-12	2(50·en	2050.00
20	Tripura	•	60.00	60.00	66.00	66.00	76·00	7 6 ∙00
21	Uttar Pradesh	-	3513.00	3513.00	3440.00	3440.00	3922.00	3922.00
22	West Bengal .		1414.00	1414.00	844.40	802.99	1774.60	1774.00
23	A & N Islands .	٠.	32.00		26.32	,	36.00	
2 1	Arunachal Pradesh		11.88	_	47.00	-	36.00	
25	Chandigarh	• .	8.00	<u>. </u>	4.40		10.00	
26	D&N Haveli .		8.00	. –	8+8o		18.00	_
27	Delhi	·	8.00		7:59		16.00	
28	Goa, Daman & Dir	ı .	32.00		69.62		42.00	
29	Lakshadweep .		8.00		22.46		10.00	_
3 0	Mizoram .		32.00	_	32.67	_	36∙∪0	_
31	Pondicherry .		19.97	_	32.00		36.00	

ALL INDIA 19961 49 19780 09 18776 35* 20244 71 23000 00*

*Includes Rs. 7.00 lakhs on expenditure on establishment etc.

NGTE; In case of Union Territories the entire funds are provided by Centre.

Rural Landless Employment Guarantee Programme

629. SHRI K. VASUDEVA PANIC-KER: Will the Minister of AGRICUL-TURE AND RURAL DEVELOPMENT be pleased to state:

- (a) the details of Rural Landless Employment Guarantee Programme which was started in 1984;
- (b) whether the objectives of the programme have been fully achieved; and
- (c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT (SHRI CHANDULAL CHANDRAKAR): (a) to (c) The Rural Landless Employment Guarantee Programme (RLEGP) was launched on 15-8-1983 with two basic objectives viz:

- (i) to improve and expand employment opportunities for rural landless with a view to providing guarantee of employment for at least one member of every landless labour household up-to 100 days in a year;
- (ii) creation of durable assets for strengthening the rural infrastructure which will lead to a rapid growth of rural economy.

Assistance under this programme is provided to the State/Union Territory